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सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – II on 02.11.2026 was not taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors. **With**	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji-R2 Nakul Mohta
2.	Competition App. (AT) No. 16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors. **With**	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Mohit Prasad
3.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 A Sahadeva R12

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar